

Title: Regarding political development in Bihar.

15.21 hrs.

The Lok Sabha re-assembled at twenty-one minutes past Fifteen of the Clock.

(Shrimati Margaret Alva in the Chair)

...(Interruptions)

डा. रघुवंश प्रसाद सिंह (वैशाली) : बिहार में डेमोक्रेसी की हत्या की जा रही है...*(व्यवधान)*

स्भापति महोदय : एक मिनट आप बैठिए। एक-एक करके बोलिए, क्या बात है पता तो लगे।

...(व्यवधान)

प्रो. रासा सिंह रावत (अजमेर) : राज्यपाल महोदय ने जो निर्णय दिया है उस पर यहां टिप्पणी नहीं हो सकती...*(व्यवधान)* राज्यपाल महोदय की कार्यवाही पर सदन में चर्चा नहीं की जा सकती...*(व्यवधान)* जनता ने जनादेश दिया है, उसको स्वीकार करना चाहिए।...*(व्यवधान)*

डा. रघुवंश प्रसाद सिंह : बिहार में राष्ट्रीय जनता दल सबसे बड़े दल के रूप में उभर कर आया है..*(व्यवधान)*

स्भापति महोदय : मुझे कुछ सुनाई नहीं दे रहा, एक-एक करके बोलिए।

...(व्यवधान)

SHRI SOMNATH CHATTERJEE (BOLPUR): Mr. Chairman, what is happening in Bihar?...*(Interruptions)* What is the rule of Parliament?...*(Interruptions)* Parliament democracy is being murdered in this country. What is the Central Government doing about it?...*(Interruptions)*

MR. CHAIRMAN : Please sit down. What is the issue? Let me hear that first.

...(Interruptions)

15.26 hours

(At this stage, Shri Tufani Saroj, Shri Sunil Khan,

Kunwar Akhilesh Singh and some other hon. Members came

and stood on the floor near the Table.)

MR. CHAIRMAN: What about the Private Members' Business?

...(Interruptions)

स्भापति महोदय : एक मिनट बोलने दीजिए।

...(व्यवधान)

स्भापति महोदय : प्राइवेट मैम्बर्स बिजनेस होगा कि नहीं ? बोलिए।

...(व्यवधान)

डा. रघुवंश प्रसाद सिंह (वैशाली) : स्भापति महोदय, बिहार में...*(व्यवधान)*

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): They have called Shri Nitish Kumar to form the Government. It is totally unconstitutional....*(Interruptions)*

MR. CHAIRMAN: You may speak one-by-one.

...(Interruptions)

स्भापति महोदय : वे सुनने को तैयार ही नहीं हैं। उधर जाकर बात करिए।

...(व्यवधान)

स्भापति महोदय : मैंने कहा कि आपको जो बोलना है, आप उधर जाकर बात करिए।

...(व्यवधान)

15.29 hours

(At this stage, Shri Tufani Saroj, Sunil Khan,
Kunwar Akhilesh Singh and some other hon. Members
went back to their seats.)

श्री अनंत गंगाराम गीते (रत्नागिरि) : स्भापति महोदय, साढ़े तीन बज गये हैं, प्राइवेट मैम्बर्स बिजनेस होगा कि नहीं ? (व्यवधान)

SHRI SOMNATH CHATTERJEE (BOLPUR): We wanted to draw your kind attention to what is happening in Patna just now. This is nothing but a deliberate murder of democracy.

The Parliamentary democracy is being ridiculed...(Interruptions)

MR. CHAIRMAN : It is 3.30 p.m., I want the House to decide whether it wants to have Private Members' Business or not. Otherwise, I would adjourn the House.

...(Interruptions)

कुंवर अखिलेश सिंह : महोदय, बिहार में लोकतन्त्र की हत्या हुई है। यह बहुत ही गम्भीर व्णिय है। इसलिए इस व्णिय पर आप पहले चर्चा कराइए।

...(Interruptions)

MR. CHAIRMAN: Shri Pandiyan, what do you want to say?

SHRI P.H. PANDIYAN (TIRUNELVELI): Madam Chairman, it has been going on for the last four-five days. The House has not been able to transact any business...(Interruptions)

MR. CHAIRMAN: That is exactly what we are deciding. Please sit down.

SHRI P.H. PANDIYAN : Madam, the House has not been able to transact any business. The Government is keeping quiet. The Leader of the House has been absent for the last four-five days. We have not been able to do anything...(Interruptions). How are you going to resolve the dispute?...(Interruptions)

प्रो. रासा सिंह रावत (अजमेर) : माननीय सदस्य किस व्णिय पर बोल रहे हैं। प्राइवेट मैम्बर बिजनेस का समय हो गया है। (व्यवधान)

MR. CHAIRMAN: You want to have a discussion. But nobody is allowing me to conduct the House. How do I conduct the House?

SHRI P.H. PANDIYAN : Secondly, on behalf of AIADMK, we oppose the action of the Governor in inviting Shri Nitish Kumar to form the Government in Bihar. Without the required number, how could he form the Government?...(Interruptions)

MR. CHAIRMAN: I want to know whether the Private Members' Business is to be transacted or not.

...(Interruptions)

MR. CHAIRMAN : Please sit down. I am not able to hear.

...(Interruptions)

MR. CHAIRMAN : Now, Papers have to be Laid on the Table of the House.

...(Interruptions)